

F.No. 21-31/CPIO-NDCESTAT/2026
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-31/2026

Date: ~~08~~05.2026

To

Sh. Heera Lal
Kh. No 308, Rukundan Villa
Outer Firni Road, Village Mitraon,
Najafgarh, New Delhi - 110043
Email id: heera.tanwar73@gmail.com

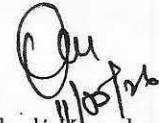
Sub: Information sought under Right to Information Act, 2005.

Sir,

With reference to your RTI application No. CESTA/R/E/26/00019 dated 05.05.2026, wherein copy of letter dated 22.09.2025 issued by Ministry of Finance is sought.

In this regard, it is informed that the information sought by you has already been provided earlier in response to your previous RTI application No. CESTA/R/T/26/00001 vide this office letter No. 21-17/CPIO-NDCESTAT dated 22.04.2026.

Since the requested information has already been supplied and no further information is available on record beyond what has already been furnished, the same cannot be provided again.



(Vaishali Kharbanda)
Technical Officer/CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.



(Vaishali Kharbanda)
Technical Officer/ CPIO